4. K.C. Shrama formerly Sr. P.A. (Joint Account with his wife)

These amounts include value cf deposits i_n different banks, societies and companies.

The evidence collected through the examination of bank accounts has been cited at appropriate places to corroborate other revelations made by the concerned accused persons.

Visit of Foreign Football Teams

1748. SHRIMATI KRISHNA KAUL: Will the PRIME MINISTER b_e pleased to state:

- (a) whether the Sports Authority of India recently sponsored ihe visit of a nrediocre football team from China, if so, what are the reasons therefor; and
- (b) the criteria adopted for sponsoring visit of foreign football teams?
- . THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) (a) and (b) The Sports Authority of India did not sponsor any such. team from China. Bodies sponsoring foreign teams are required to obtain clearance of Government for the purpose.

Special Pay to Government Servants in Arunachal Pradesh

1749. SHRI P. N. SUKUL: Will the Minister of HOME AFFAIRS b_e pleased to state:

(a) whether the inner-lin_e special pay that was being paid ₁₀ the Government servants in the erstwhil_e N.E.F.A. region, is still being paid to in Arunachal Pradesh;

- (b) if so, what are the reasons therefor; and
- (c) if not, since when this special pay has been withdrawn?

Rs. 1,12,000

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA); (a) No. Sir. It has been replaced by special compensatory allowance.

- (b) Question does not arise.
- (c) W.e.f. 1-1-1977.

Maternity Leave for Female Government Employees

1750. SHRIMATI MONIKA DAS: Will the PRIME MINISTER be pleased to state:

- (a) whether it i_s a fact that a female Central Government employee is entitled to avail Of 42 days maternity leave three times for miscarriage including abortions;
- (b) whether it is also a fact that this facility is not given for threatened abortion;
 - (c) if so, what are the reasons therefor;
- (d) whether Government have received any representations for the grant of this facility in the case of threatened abortion;
- (e) whether Government propose to grant the same: and
- (f) if the answer to part (e) abov_e be in the negative, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE RE-